

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4129
ANSWERED ON:26.08.2011
REGULATION OF MULTI STATE SOCIETIES
Siricilla Shri Rajaiah

Will the Minister of FINANCE be pleased to state:

- (a) whether the Union Government mulls to regulate multi-state societies;
- (b) if so, the details thereof; and
- (c) the time by when decision will be taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (c): Government has enacted a Multi-State Cooperative Societies Act, 2002 to control and regulate multi state cooperative societies.